

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.09.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1359 of 2019	Abhishek Soin Vs. State Bank of India & Ors	Rohit Suri	Sangeeta Singh-R1 Abhishek Anand-RP

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 446 of 2020	Moser Baer Karamchari Union Vs. Moser Baer Solar Ltd.	Shriya Maini	Arvind Garg Kamal Mehta
3.	Comp. App. (AT) (Ins) No. 680 of 2021	Swati Bhatnagar Vs. Committee of Creditors of Mothers Pride Dairy India Private Limited & Anr.	Amarjeet Singh	Hina Akash Singhal R.K.Gupta-R2/RP
4.	Comp. App. (AT) No. 113 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Ors.	Anuradha Dutt	
5.	Comp. App. (AT) No. 114 of 2021	Gautam Khaitan Vs. Deputy Commissioner of Income Tax & Ors.	Aditya Ghadge	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 1015 of 2020	Oriental Coal Corporation Vs. Decore Exxoils Pvt. Ltd.	Bharat Gupta	Shivek Trehan Pranay Mohan Govil
7.	Comp. App. (AT) (Ins) No. 225 of 2021	Epac Polymers Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Kamal Ahuja	Shikhil Suri Nikita Thapar Komal Gupta
8.	Comp. App. (AT) (Ins) No. 621 of 2021	Gitanjali Kapoor Sole Proprietor of Kapoor & Co. Vs. Anand Sonbhadra Resolution Professional of M/S Shubhkamna Buildtech Pvt. Ltd.	Rishi Kapoor	Nipum Gautam

9.	Comp. App. (AT) (Ins) No. 642 of 2021	Modern Syntex (India) Ltd. Vs. The Administrator of Specified Undertaking of Unit Trust of India & Anr.	Anju Jain	Rajiv K. Pandey Rajeev M. Roy Naresh Trivedi
10.	Comp. App. (AT) No. 102 of 2021	Medsynaptic Pvt. Ltd. & Ors. Vs. Dr. Prashant Lahane	Ankit Tripathi	Akshat Singh

For Hearing

11.	Comp. App. (AT) (Ins) No. 371 of 2020	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta	Brijesh Tamber-R1 Brijendra Mishra, IRP
12.	Comp. App. (AT) (Ins) No. 732 of 2020	Trivendra Singh Vs. Bank of India & Anr.	Mansij Arya	Anurag Kumar Singh Ashish Rana-R1 Vikram Hegde Subrata Maity-R2
13.	Comp. App. (AT) No. 126 of 2020	Delite Properties Pvt. Ltd. Vs. SudhirGoenka	Surjadipta Seth	Samiksha Gupta

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Acting Chairperson
-sd/-
Registrar